

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (Crl) No(s).4799/2003

(From the final order dated 31/07/2003 in CRR No. 2758/2001 of The HIGH COURT OF CALCUTTA)

MAGMA LEASING LTD.

Petitioner(s)

VERSUS

M/S. S&S INDUSTRIES & ENTERPRISES LTD.

Respondent(s)

(With appln(s) for stay and office report)

Date: 03/02/2006 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE B.P. SINGH
HON'BLE MR. JUSTICE ALTAMAS KABIR

For Petitioner(s)

Mr. Ranjit Kumar, Sr.Adv.
Mr. Suchit Mohanty, Adv.
Mr. Ranjan Mukherjee, Adv.

For Respondent(s)

Ms. Indra Sawhney, Adv. (N.P.)

UPON hearing counsel the Court made the following
O R D E R

Put up on 3rd March, 2006 when the matter may be disposed of
finally.

Counsel for the respondent may be informed accordingly.

(SUKHBIR PAUL KAUR)
COURT MASTER

(VIJAY LAKSHMI)
COURT MASTER

